# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

#### LOK SABHA

# UN-STARRED QUESTION NO. 3499 ANSWERED ON MONDAY, THE 16<sup>th</sup> March, 2020 [Phalguna 26, 1942 (SAKA)]

### **Artificial Intelligence**

#### QUESTION

## SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) Whether the Government plans to introduce the Artificial Intelligence (AI) system in the Ministry of Corporate Affairs (MCA) 21 portal, if so, details thereof including the quantum of funds being allocated for the purpose; and
- (b) The manner in which the Version 3 will differ from Version 1 and Version 2 of the MCA 21 system?

#### ANSWER

# THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)

वित्त एवं कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री

- (a) MCA21 Version 3 envisages various areas such as Helpdesk Solution, e-Consultation Module, Security and Threat Management for utilizing the capabilities of Artificial Intelligence and Machine Learning (AI/ML). Quantum of funds allotted for implementing AI/ ML is included in the total cost approved by the Competent Authority and as such breakup of cost for AI/ML is not separately available.
- (b) MCA21 Version 3 besides features available in Version 1 and Version 2 further includes additional modules such as e-Consultation, e-Adjudication, Compliance Management System and e-Learning. Features such as autopilot surveillance, pre-emptive fraud-detection, compliance management, improved user experience, capability for integration and data exchange with other regulators and government agencies, data analytical capabilities, seamless data dissemination to stakeholders, use of emerging technologies like artificial intelligence and machine learning for effective service delivery are also included in the scope of MCA Version 3.

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कारपोरेट कार्य मंत्री

(श्री अनुराग सिंह ठाकुर)